

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 242 OF 2022

IN THE MATTER OF:

News item published in Telugu Newspaper,
Telangana, edition dated 15th July 2021 titled
"illegal sand mining in Karimnagar District,
Andhra Pradesh",

....

Applicant

Versus

District Collector, Karimnagar & another

....

Respondent(s)

REPORT OF THE JOINT COMMITTEE

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Place: Hyderabad.

Date: 12-11-2022.

(1)

REPORT OF THE JOINT COMMITTEE IN O.A. NO. 242 OF 2022 IN THE MATTER OF SUO MOTU ORIGINAL APPLICATION NO. 242 OF 2022 ON THE NEWS ITEM PUBLISHED IN TELUGU NEWS PAPER, EENADU, TELANGANA, EDITION DT. 15TH JULY, 2021 TITLED "ILLEGAL SAND MINING IN KARIMNAGAR DISTRICT, ANDHRA PRADESH" – ORDER DT. 01.04.2022.

It is to submit that a Suo Motu application was registered based on News item published in Eenadu Telugu Newspaper, Telangana, edition dated 15th July, 2021 titled "illegal sand mining in Karimnagar District, Andhra Pradesh" in several villages of Shankarapatnam Mandal, Karimnagar District.

The above taken up case was heard before the Hon'ble NGT, New Delhi on 01.04.2022 and the Hon'ble Tribunal directed the District Collector, Karimnagar and State PCB to look into the allegation and furnish a factual & action taken report within two months. The State PCB is appointed as Nodal Agency.

In compliance to the Hon'ble NGT order dated 01.04.2022, in case of O.A. No. 242 of 2022, the following officers are nominated:

- a. Sri G.V. Shyam Prasad Lal, Additional Collector & Additional District Magistrate, Karimnagar District - Nominee of the District Collector, Karimnagar District,
- b. Sri G.Hanumantha Reddy, JCEE, TSPCB, ZO, R.C Puram, Sangareddy District- Nominee of the TSPCB, Hyderabad.

Additional members Sri B.Sathyanarayana, Asst. Director Mines & Geology, Karimnagar District & Sri B. Bhikshapathi, EE, TSPCB, Regional Office, Ramagundam and Tahasildar, Shankarapatnam Mandal, were added.

The Additional Collector & Additional District Magistrate, Karimnagar along with JCEE, TSPCB, Zonal Office, RC Puram, Asst. Director Mines & Geology, Karimnagar, EE, TSPCB, Regional Office, Ramagundam and Tahasildar, Shankarapatnam Mandal visited Small stream (Vagu) located in three villages of Shankarapatnam Mandal of Karimnagar District.



Image of Keshavapatnam Vaagu:

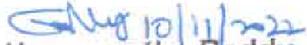
(2)

It is to submit that the joint committee has inspected on 10.11.2022 the Small stream (Vagu) locally called as Keshavapatnam vagu which is flowing through Keshavapatnam, Mutharam, Arkandla, Gaddapaka and finally joining in to Kalvala Project of Kalvala Village, Shankarapatnam Mandal, Karimnagar District. During the inspection at Keshavapatnam, Mutharam, Arkandla and Gaddapaka villages, the stream is flowing with water. Here and there small pocket deposits of sand were noticed.

As per the observation the sand is very coarse grained and it is mainly useful for basement filling in the new construction of the buildings and it is of very poor quality and it is not useful for plastering, pillars and slabs etc. During inspection there is no excavation and transportation of sand was observed from the above said stream. The area is Strictly vigil over by the Revenue Officials of Shankarapatnam mandal and six illegal transporting tractors have been caught and collected penalty of Rs. 30,000/- on illegal transportation @ 5000/- each tractor during the period 2020-21.

This is submitted for favour of kind information.

Signature of the Members


Sri G. Hanumantha Reddy
JCEE, TSPCB, Zonal Office
Ramachandrapuram,


Sri G.V. Shyam Prasad Lal
Additional Collector & Additional District
Magistrate, Karimnagar

(3) Annexure - I

GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT



No. C/146/2022

Office of the Tahsildar
Shankarapatnam Dt 08-04-2022

To
The Revenue Divisional Officer,
Huzurabad

Sir,

Sub: - National Green Tribunal orders in OA No 242/2022 dated 01-04-2022 -
Shankarapatnam Mandal Illegal sand mining from canals in several villages -
Factual report submitted - Reg.

Ref:- 1. Collector, Karimnagar Lr.No CC/06/2022 dated 5-4-2022
2. Revenue Divisional Officer, Huzurabad Oral instruction dated -04-2022

I invite kind attention to the reference cited, and I submit that the Revenue Divisional Officer, Huzurabad issued instructions today on .04.2022 the National Green Tribunal, New Delhi in OA No. 242/2022 dated 01-04-2022 has issued orders to submit factual and action taken report regarding illegal sand mining from canals in several villages of Shankarapatnam Mandal and requested to conduct enquiry and submit detailed report in this matter.

In this regard, it is to submit that in Shankarapatnam Mandal there no sand mining reaches have been identified by the Government but in Arkandla Village (Arkandla Vangu) to Gaddapaka Village (Gaddapaka Vangu) there two (2) water bodies one in which local public using sand large particles of sand which is not used for house construction and it is used to fill the basement level only Arkandla Vangu to Gaddapaka Vangu water bodies and no permission has been issued from this office for transportation of sand, where it is come to notice that the villagers transporting sand the action has been taken as per the WALTA Act 2002 the local Village Revenue Assistants has been deputed staff for stoppage illegal sand transporting Tractors. Further it is submit that where the complaints received regarding transportation of illegal sand the vehicles has been identified and penalty imposed as the WALTA Act- 2002. I am submitting here with 2021 Year, 2022 Year Regular Sand & Court cases Sand cases details of Shankarapatnam Mandal.

Further it is to submitted that there is no transportation of illegal sand mining from canals and water bodies in Shankarapatnam Mandal and not effected Nature Environment damage in Shankarapatnam Mandal.

This is submitted for favour of kind information and take necessary action

Encl:- As above

Yours faithfully,


Tahsildar, Shankarapatnam
Shankarapatnam Mandal
Karimnagar Dist.

Copy submitted to the Collector, Karimnagar for favour of kind information

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Annexure

2021 Regular Sand Cases details of Shankarapatnam Mandal

S.No.	Cr.No.	Date	Name	Father Name	Village	Amount in Rs.	Date
1	C.No. 28/E6/2021	25.02.2021	Ranapally Sampath	Kanukaiah	Janagampalli	5000	25.02.2021
			Kolipaka Sadaiah	Kanukaiah	Mallareddypali	5000	25.02.2021
			Bhooma Rahul	Sammaiah	Gaddapaka ✓	5000	25.02.2021
			Boosa Karthik	Shankar	Yeradapally ✓	5000	25.02.2021
			Nuniganti Raju	Jaggiah	Gaddapaka ✓	5000	25.02.2021
			Somidi Upender	Sammaiah	Gaddapaka ✓	5000	25.02.2021
			Purella Ravinder	Rayamallu	Gaddapaka ✓	5000	25.02.2021
			Pidemalla Veeraswamy	Kanukaiah	Gaddapaka ✓	5000	25.02.2021
					Total	40000	
2	C.No. 29/E6/2021	26.02.2021	Ramidi Sampath	Ramreddy	Challur	5000	26.02.2021
					Total	5000	
3	C.No. 06/E6/2021	11.01.2021	Elkapalli Pranay Kumar	Rajaiah	Janagampalli	5000	11.01.2021
			Poodari Ramesh	Veeraiah	Janagampalli	5000	11.01.2021
			Shivarathri Sampath	Paramesh	Janagampalli	5000	11.01.2021
					Total	15000	
4	C.No. 10/E6/2021	29.01.2021	Gajula Sravankumar	Sayamsam	Challur	5000	29.01.2021
			Upparaveni Ashok	Sadaiah	Challur	5000	29.01.2021
			Dasarapu Prabhakar	Yellaiah	Challur	5000	29.01.2021
					Total	15000	
5	C.No. 29/E6/2021	03.03.2021	Dulam Mahender	Mallaiah	Mallareddypali	5000	03.03.2021
			Kurre Sridhar	Raju	Mallareddypali	5000	03.03.2021
					Total	10000	
Grand Total						85000	


 Tahsildar, Shankarapatnam
TAHSILDAR
 Shankarapatnam Mandal
 Karimnagar Dist.

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2022 Regular Sand Cases details of Shankarapatnam Mandal							
S.No.	Cr.No.	Date	Name	Father Name	Village	Amount in Rs.	Date
1	C.No. 56/E6/2022	09.01.2022	Shivarathi Thirupathi	Kanukaiah	Challur	5000	09.01.2022
			Pallapu Raju	Kanukaiah	Challur	5000	09.01.2022
					Total	10000	
2	C.No.43/E6/2022	21-02-2022	Kuncham Sampath	Yellaiah	Challur	5000	21-02-2022
			Shivarathi Srikanth	Sammaiah	Challur	5000	21-02-2022
			Kuncham Kumar	Yellaiah	Challur	5000	21-02-2022
					Total	15000	
Grand Total						25000	

TAKHATA SHANKAR
 Shankarapatnam Mandal
 Karimnagar Dist.

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2021 Sand Court Cases details of Shankarapatnam Mandal

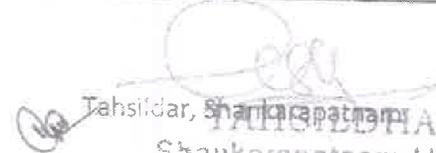
S.No.	Cr.No.	Date	Name	Father Name	Village	Amount in Rs.	Date
1	222/2021	28.12.2021	Tandra Prashanth	Veeraprasad	Challur	1770	28.12.2021
2	218/2021	21.12.2021	Uturi Kiran	Chandraiah	Challur	3540	21.12.2021
			Gurram Raju	Mogili	Challur		
3	190/2021	19.11.2021	Neduru Ganesh	Sammaiah	Korkal	1770	19.11.2021
			Ravanaveni Venkataswamy	Ramulu	Korkal		
4	184/2021	10.11.2021	Kolipaka Anji	Rajaiah	Yeradapally	3540	10.11.2021
			Pallepu Raju	Kanukaiah	Yeradapally		
			Undati Pochaiah	Yellaiah	Yeradapally		
Total Amuont						10620	


TAHSILDAR
Shankarapatnam Mandal
Karimnagar Dist.

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2022- Sand Court Cases details of Shankarapatnam Mandal

S.No.	Cr.No.	Date	Name	Father Name	Village	Amount in Rs.	Date
1	9/22	28.01.2022	Thanduri Madhu	Shankar	Kannapur	12390	18.01.2022
			Kasthuri Rajkumar	Rajaiah			
2	34/22	14.02.2022	Nomula Sumith	Raj Reddy	Molangur	1770	23.02.2022
3	36/22		Sayyad Ankus	Kareem	Eradapalli	1770	23.02.2022
4	37/22		Bongoni Harish	Thirupathi	Challur	3540	23.02.2022
			Neduru Sampath	Sammaiah	Challur		
			Kommu Dinakar	Krupaiah	Challur		
			Utoori Kiran	Chandraiah	Challur		
5	38/22		Chityala Raviteja	Rajaiah	Veldhi	3540	02.03.2022
			Bandari Saikumar	Ravinder	Laxmipur		
			Finamaila Shivakrishna	Chandraiah	Veldhi		
			Gadamalla Srikanth	Narsingam	Veldhi		
6	42/22		Pastham Sagar	Ramaswami	Challur	1770	02.03.2022
			Mamidi Pawan Kalyan	Sammaiah	Challur		
7	45/22		Mamidi Ramulu	Rayamallu	Challur	1770	02.03.2022
			Bethoju Raju	Madunaiah	Challur		
			Mamidi Mondaiah	Rayamallu	Challur		
8	47/22		Regula ravi	Sailu	vegurupalli	5310	
			Kalveri kumaraswamy	Rajesham	vegurupalli		
			nanumala Thirupathi	Narsaiah	veidhi		
9	55/2022	15-03-2022	Bathini Veeresham	Kanukaiah	Veidhi	3540	
			Ramagiri Rama Phanidra	babu	Veidhi		
			Ramagiri Babu	Rajaiah	Challur		
10	63/2022	25-03-2022	Theegala Ramulu	Parsharamulu	Challur	3540	
			Shivarathri Mallesh	Rajaiah	Challur		
11	64/2022	25-03-2022	Pasham Sagar	Ramaswamy	Challur		
			Kolipaka Anjanayulu	Rajaiah	Challur		
			Undadi Venkatesham	Pochaiah	Challur		
12	67/2022	28-03-2022	Kailuri Kumar	Mallalah	Keshavapatnam	1770	
13	69/2022	29-03-2022	Gucepu Naresh	Mallaiah	Challur		
			Mamidi Ramulu	Rayamallu	Challur		
			Ponnala Ravi	Sailu	Challur		
Total						40710	


 Tahsildar, Shankarapatnam
 SHANKARAPATNAM
 Shankarapatnam Mandal
 Karimnagar Dist.

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Annex- II

Images of Joint Committee visit on 10.11.2022 in connection with O.A.No.242 of 2022



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